

of the National Cooperative Housing Federation Limited, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Housing Federation Limited, New Delhi, for the year 1979-80.

[Placed in Library. See No. LT-2282/81].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Dairy Federation of India, New Delhi, for the year 1978-79 along with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Dairy Federation of India, New Delhi, for the year 1978-79.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-2283/81].

(4) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the National Seeds Corporation Limited, for the year 1979-80 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-2284/81].

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Central Fisheries Corporation Limited, Howrah, for the year 1975-76.

(ii) Annual Report of the Central Fisheries Corporation Limited,

Howrah, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(6) A statement (Hindi and English versions) showing reasons for delay in the laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-2285/81].

12.44 hrs.

MATTERS UNDER RULE 377

(i) ASSAULT ON SHRI BHOGENDRA JHA BY P.A.C. AT GHAZIABAD, U.P.

SHRI BHOGENDRA JHA (Madhubani): Mr. Speaker, Sir, under Rule 377 as permitted by you, I am raising this matter:

Having come to know that Police in Ghaziabad had beaten up AITUC workers after entering its district office on the 1st of April, it was decided in consultation with C.P.I. Group leader in this House Comrade Shri Inderjit Gupta, that I should go to Ghaziabad to ascertain the actual facts. I reached Ghaziabad at about 5.15 p.m. on the 3rd April. Comrade Jitendra Sharma, Ghaziabad District Secretary of C.P.I. and another Comrade accompanied me from Delhi on a taxi. We reached Ghaziabad after 5.15 p.m. About 5 to 6 persons were present in the District AITUC Office situated at the site of what is known as Meerut road.

While we took our tea in the office, some more workers gathered and narrated the story of the police repression on them. After hearing them, I began talking to them, about the need to defend their hard-won trade-union and other legal rights without getting provoked or cowed down. Just I had begun, one police Inspector named R. R. Pal appeared and asked me whether I was Bhogendra Jha, Member of Parliament.

[Shri Bhogendra Jha]

Confirming this query, I asked him to wait a bit as I would like to talk to him. Just at this point, scores of P.A.C. men and constables came running and began unwarrantedly assaulting the sitting workers with lathis etc. Indiscriminately, brandishing lathis, rifle butts, they pulled out the workers from the TUC office room and pushed them out giving blows after blows. District TUC President, Ghanshyam Sinha, General Secretary, Sukhbir Tyagi, District CPI Secretary Jitendra Sharma and two to three other local leaders surrounded me from all sides apparently to save me from blows. While I was standing in their midst, several P.A.C. men rushed towards me, pulling out and pushing out those surrounding me while giving them barrel push and bayonet blows. One of the PAC men hit me with barrel in my chest exclaiming: "Saale Assembly aur Parliament wale kya karne aate hain." Immediately after P.A.C. men gave me push with barrel behind my back, then three of them began giving me full blows with rifle butts while hurling filthy abuses as to why Members of Parliament poke their nose every where. When I was fainting, on the orders of the City Magistrate, some Trivedi, they huddled me into a jeep standing by in which the above-named Mazdoor leaders had also been huddled in. The City Magistrate, Trivedi, and the Police Inspector Pal were also sitting in the same jeep on the front benches. I asked the Magistrate to find me back my spectacles taken away by some PAC men. Exclaiming 'Nothing doing', he ordered the driver to proceed. After going about one to two furlongs, both the officers got down from the jeep at a place which I was told was the office of the Sri Ram Piston and Rings Mills, where workers are on strike since 17th March. Both of them had some confabulation with one official of the mill, who I was told was General Manager of the mill, some Agarwal. After talking to him, the Magistrate ordered me out

of the jeep and asked me to go wherever we wanted to. Fortunately the taxi from Delhi had been following us and we got into it. Having received severe blows and feeling acute pain all around the body, we rushed to the emergency ward of Dr. Ram Manohar Lohia Hospital and got ourselves treated.

Sir, I do not know and hence cannot impute any personal motivation against any of the officers and their men, because they had no personal acquaintance with me, excepting that they could not tolerate any 'investigation' by any Member of Parliament nor could I make out any understandable reason for their wanton and brutal display and use of force, including several rounds of firing.

12.49 hrs.

QUESTION OF PRIVILEGE—contd.

ASSAULT ON SHRI BHOGENDRA JHA, BY
PAC AT GHAZIABAD, U.P.—contd.

SHRI HARIKESH BAHADUR
(Gorakhpur): The matter should be referred to the Privilege Committee as has been done in the case of a Congress (I) Member.... (*Interruptions*).

MR. SPEAKER: Why should you take it upon yourself? (*Interruptions*)

श्री राम विलास पासवान (हाजीपुर)।
अध्यक्ष जी, कुंवर राम जी का मामला जब
यहां पर आया था, ज्यों ही आपने सुना,
उस समय दोनों पक्ष के लोगों ने मांग
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कमिटी में भेज दिया था। श्री झा के शरीर
पर तो घाव लगे हैं, ऐसी परिस्थिति में आप